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## **RAJYA SABHA**

Wednesday the 9th January, 1991 19th Pausa, 1912 (Saka)

The House met at eleven of the clock. The Vice-Chairman (Shrimati Jayanthi Natarajan) in the Chair.

## PAPERS LAID ON THE TABLE

- I. Report (Volume I and II) and Accounts (1989-90) of the Coal India Limited, Calcutta and related papers
- II. Report and Accounts (1989-90) of the Central Power Research Institute, Bangalore and related papers

जर्जा मंत्री (श्री क याण सिंह काल्वी) : मैं निम्नलिखित पत्न सभा पटल पर रखता हूं :--

I. कम्पनी ग्रधिनियम, 1956 की धारा 619क के उपधारा (1) के प्रधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी मे) ---

- (I) 1989-90 के वर्ष के लिए कोल इडिंग लिमिटेड, कलकत्ता नग गण्वक प्रतिवेदन (भाग I ग्रौर II) ग्रौर लेखे, लेखाग्रों पर लेखाप्रोक्षको के प्रतिवेदन ग्रौर उस पर भारत के नियतक महालेखापरोक्षक की टिप्प-णियों सहित ।
- (II) कपनी के कार्यकरण की सरका द्वारा समीक्षा ।

(पूम्तकालय पे रखी गई। देखिये स एल ०टी० 1909/91)

।। निम्नलिखित पत्नो की एक-एक प्रति (ग्रग्रेजी तथा हिन्दी मे) ---

- (I) 1989-90 के वर्ष के लिए सेन्ट्रल पॉडर रिसर्च इन्स्टीट्यूट, बंगलौर का वाषिक प्रतिवेदन ग्रोर लेखे, लेखाग्रो पर लेखा-परोक्षको के प्रतिवेदन सहित
- (II) इन्स्टीट्यूट के कार्यंकरण की सरकार द्वारा समीक्षा ।

[पुर-।कालय मे रखी गई। देखए स० एल टी० 1910/91]

- I. Report and Accounts (1988-89) of the Shipping Corporation of India Limited, Bombay and related papers.
- II. Report and Account<sub>s</sub> (1989-90) of the National Ship Design and Research Centre, Vishakhapatnam and related papers
- UI. Report and Accounts (1989-90) of the Seamen's Provident Fund Organisation, Bombay and related papers.

SHRI KALYAN SINGH KALVI): Madam, on behalf of SHRI MANU-BHAI KOTADIA, I lay on the Table:

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:----

(a) Thirty-ninth Annual Report and Accounts of the Shipping Corporation of India Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comotrolled and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laving the papers mentioned at (1) above

[Placed in Library See No LT-1676/91]

II A copy each (in English and Hindi) of the following papers:----

(a) Annual Report and Accounts of the National Ship Design and Research Centre, Visakhapatnam, for the year 1989-90, together with the Auditors' Re port on the Accounts

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## [Shr1 Manubha1 Kotad1a]

(b) Review by Government on the working of the Centre. [Placed in Library See No LT-1677/91]

(III) (a) Twenty-fourth Annual Report of the seamen's Provident Fund Organisation, Bombay, for the year 1989-90

(b) Annual Accounts of the Seamen's Provident Fund Organisation, Bombay, for the year 1989-90 and and the Auditor's Report thereon

(c) Review by Government on the working of the Organisation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above,

[Placed in Library See No LT-1988/91]

- I. Report and Accounts (1989-90) of the IBP Co. Ltd, Calcutta and related papers.
- II Report and Accounts (1989-90) of the Biecco Lawrie Limited, Calcutta and related papers.
- III Report and Accounts (1989-90) of the Gas Authority of India Lim'ted, New Delhi and related papers.
- IV. Report and Accounts (1989-90) of the Oil India Limited, Dibrugarh and related papers
- V. Report and Accounts (1989-90) of the Lubrizol India Limited, Bomb<sub>ay</sub> and related papers.
- VI Report and Accounts (1989-90) of the Cochin Refinaries Limited, Ambalamugal (Karala), and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA-TIONS (DR SANJAY SINGH): Madam on behalf of SHRI SATYA PRA-KASH MALAVIYA I lay on the tables a copy each (in English and Hindi) of the following papers under sub-stction (1) of section 619 of the Companies Act, 1956:---

(1) (a) Eighty-second Annual Report and Accounts of the IBP Co. Limited, Calcutta for, the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company [Placed in Library See No LT-2004/91]

(i1) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1999-99, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of the Company [Placed in Library See No LT 2003/91]

(iii) (a) Annual Report and Accounts of the Gas Authority of India Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptrollerand Auditor General of India thereon,

(b) Review by Government on the working of the Company [Placed in Library See No LT-2006/91]

(1v) (a) Annual Report and Accounts of the Oil Ind'a Limited, Dibrugarh, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library See No. LT-2007/91]

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